

Therefore, he suggests that there should be a discussion on both. May I know whether this statement would constitute an impediment towards the solution of the canal water dispute?

Shri Jawaharlal Nehru: I have answered that question twice. Am I required to answer it a third time, immediately?

Shri Hem Barua: I have put a very specific question.

Shri Jawaharlal Nehru: I have said that I do not agree with the inference of President Ayub Khan. The matter ends there.

Mr. Speaker: The Question Hour is over.

Shri Raghunath Singh: The next question is my question; it is a very important question.

Mr. Speaker: There are many very important questions. The time is over.

WRITTEN ANSWERS TO QUESTIONS

Illicit Emigration from India

*1147. **Shri Shree Narayan Das:** Will the **Prime Minister** be pleased to state:

(a) what is the present volume of illicit emigration from India to other countries; and

(b) the extent to which steps taken in this regard have proved successful in checking this?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) It is not possible to state precisely the volume of emigration in contravention of the Indian Emigration Act 1922 from India to other countries as the persons concerned leave India stealthily and without the knowledge of the check post authorities. Illicit emigration takes place mainly to Ceylon.

Our Embassy in Baghdad have reported illicit departure of some persons to Persian Gulf Territories also in search of employment.

(b) Since illicit emigration to Ceylon takes place chiefly from the southern districts of Madras State the preventive staff of that State has been re-inforced by the employment of a special police force of 28 strong at the expense of the Central Government. The said special police force conducts raids, patrols the coastal area and apprehends persons leaving or about to leave India for Ceylon in contravention of the Indian Emigration Act 1922.

लद्दाख में तिब्बती शरणार्थी

*११४८. श्री म० ला० द्विवेदी : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) लद्दाख में देमचोक क्षेत्र के सीमावर्ती गावों में कितने तिब्बती शरणार्थी गत तीन मास में आये; और

(ख) इन शरणार्थियों के पुनर्वास के लिये जम्मू और काश्मीर सरकार क्या प्रयत्न कर रही है ?

वैदेशिक कार मंत्री के सभा सचिव (श्री सदात अली खां) (क) मार्च १९६० में लगभग २०० शरणार्थी देमचोक में आए। उसी क्षेत्र में १८० शरणार्थियों का एक और जत्था जुलाई १९६० में आया।

(ख) जम्मू तथा काश्मीर की सरकार उन्हें लद्दाख की भूमि पर फिर से बसाने का प्रबन्ध कर रही है।

Export of Diamonds

*1153. **Shri Vidya Charan Shukla:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have looked into the question of whether or not the present high customs duty on rough diamonds continues to give im-